# GOVERNMENT OF INDIA MINISTRY OF MINORITY AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 511 TO BE ANSWERED ON 23.07.2025

# INDIA'S PRIVATE HAJ QUOTA

### 511. SMT. D K ARUNA:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether States have pointed out that the sudden cut in India's private Haj quota had caused distress to thousands of pilgrims and urged to engage with the Saudi authorities and seek an expeditious resolution to solve this issue to increase the quota along with subsidy given under Haj quota since inception of the Scheme, if so, the details thereof, State-wise;
- (b) the details of Haj pilgrims this year and list of beneficiaries completing their pilgrimage to Mecca and Madina and quota sanctioned this year compared to last twenty-two years along with the details of subsidy given to each person for eligible first-time Haj pilgrims; and
- (c) the details of funds sanctioned, spent on each pilgrim, demands of each State received and action taken, future action plan worked out, State-wise and the manner in which the Government could help address these issues to achieve themes and goals of Viksit Rajya-Viksit Bharat-2047 as part of it?

### **ANSWER**

### THE MINISTER OF MINORITY AFFAIRS

### (SHRI KIREN RIJIJU)

- (a):The Ministry of Minority Affairs along with the Ministry of External Affairs held several rounds of discussion with the Saudi Authorities regarding the complete restoration of India's Private Haj Quota, which was reduced for Haj 2025. Further, a meeting of Minister of Minority Affairs, Govt. of India with the Minister of Hajj & Umrah, Kingdom of Saudi Arabia was held in this context. The Saudi Authorities thereafter agreed and restored India's Private Quota of 10,000 pilgrims for Haj 2025.
- (b) & (c): The details of quota sanctioned and pilgrims proceeded for Haj during last 20 years is enclosed at Annexure. Further, the Government has discontinued the pilgrim subsidy for Haj from the year 2018. The Government has sanctioned Rs. 102.81 Cr. for conducting Haj 2025, which was mainly spent for paying salaries to deputationist for managing Haj, providing medical facilities to pilgrims at Makkah and Madinah, etc.

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# ANNEXURE REFERRED IN REPLY TO PARTS (b) & (c) OF LOK SABHA UNSTARRED QUESTION NO. 511 FOR 23.07.2025 REGARDING "INDIA'S PRIVATE HAJ QUOTA".

# Annexure

HAJ	s of quota sanctioned and Pilg Quota Sanctioned	Pilgrims Proceeded
		<del>_</del>
YEAR	TOTAL	TOTAL
2005	82000	80772
2006 – I	100000	99660
2006 – II	110000	108816
2007	110000	110415
2008	123211	121787
2009	120500	120127
2010	125850	126018
2011	125000	124901
2012	125110	125064
2013	121420	121338
2014	100020	99914
2015	100020	99868
2016	100020	99902
2017	125025	124852
2018	128702	128690
2019	140000	139987
2020	125025	Haj cancelled due to COVID
2021	_	
2022	56637	56634
2023	139720	139429
2024	140020	139964
2025	122518	122422